

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:190
ANSWERED ON:26.07.2010
INCLUSION OF CASTES IN LIST OF SCs
Saroj Smt. Sushila

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the castes included in the Scheduled Castes (SCs) by the Government during each of the last three years and the current year, State-wise;
- (b) the number of proposals pending before the Government at present for inclusion in SCs, State-wise and Caste-wise;
- (c) whether the Government has taken cognisance that the State Government of Uttar Pradesh is issuing Scheduled Castes Certificate to the Kori caste in the State on which basis people belonging to this caste are availing the benefits given by the centre to the SCs; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT(D. NAPOLEON)

- (a) Inclusions of castes in the list of Scheduled Castes was last done in the year 2007, by an Act of Parliament namely, the Constitution (Scheduled Caste) Order (Amendment) Act, 2007. Details are given in a statement at Annexure-I.
- (b) Details of complete proposals of State Governments/ Union Territory Administrations which are in process as per approved Modalities and pending with the Central Government, are given in a statement at Annexure-II.
- (c) & (d) Kori community has been specified as a Scheduled Caste in relation to the State of Uttar Pradesh. Issuance and verification of caste certificates is the responsibility of the concerned State Government.